

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.8 - IA/597(AHM)2024
in
CP(IB) 335 of 2020

Proceedings under Section 94 IBC

IN THE MATTER OF:

Manoj Bishwanath Jindal Personal Guarantor to Navrang
Roadlines Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 18/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant / RP : Mrs. Shubham Agarwal, Adv.
For the Orig. Applicant : Mr. Narendra Jain, Adv.

ORDER

IA/597(AHM)2024

Ld. Counsel for the Resolution Professional is directed to serve copy of report upon personal guarantor, Corporate Debtor, Financial Creditor and respondents. Ld. Counsel for the Original applicant is directed to give reply within one-week.

List for further consideration on 14.05.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)